

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 22nd August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Company Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Apporva Mishra

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Sonali Malhotra for PNGRB

ORDER

Judgment is Reserved. In the meantime, it is open to the parties to file the additional notes.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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